

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CP No. (IB)- 39/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

M/s Vasundhara Industries

...Operational Creditor

Versus

M/s Deejay Dynamix Explosives Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

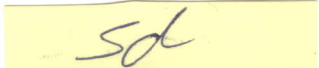
For the Operational Creditor : None-appeared

For the Corporate Debtor : Prabhansh Sharma, Adv.

ORDER

None appears for the Petitioner. Mr. Prabhansh Sharma, learned counsel appearing on behalf of the Respondent submits that reply has been filed, however, physical copy of the same is not before us. List the matter on 24.04.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

March 15, 2023